

Social welfare schemes in various States

563. SHRI HARNATH SINGH YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of social welfare schemes being implemented in various States of the country along with the names of each such scheme specially for Uttar Pradesh;

(b) whether there are specific schemes for economically poor people particularly for women of weaker sections; and

(c) if so, the details of these schemes along with the allocations made for such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The schemes being implemented by the Ministry of Social Justice and Empowerment in the country including in Uttar Pradesh alongwith funds allocated for the year 2018-19 in each is given in the Statement (*See* below).

The schemes of the Ministry are meant for the weaker sections of society, including women. However, some women specific initiatives are as under:—

- (i) The three corporations under the administrative control of the Ministry have schemes of Mahila Kisan Yojana, Mahila Samridhi Yojana, New Swarnima Yojana and Mahila Adhikarita Yojana.
- (ii) Integrated Programme for Senior Citizens has a component for 50 elderly senior citizen women under the scheme of Senior Citizen Homes.

Statement

Schemes being implemented by the Ministry of Social Justice and Empowerment throughout the country including Uttar Pradesh with allocation of funds for each scheme

(₹ in crore)

Sl. No.	Programme/Schemes	Allocation made for the year 2018-19
1	2	3
Schemes for Scheduled Caste (SC)		
1.	Post Matric Scholarship for SCs	3000.00
2.	Free Coaching for SCs and Other Backward Classes (OBCs)	30.00
3.	Pradhan Mantri Adarsh Gram Yojana	70.00

1	2	3
4.	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	403.72
5.	Girls Hostels for SCs	155.45
6.	Boys Hostels for SCs	5.00
7.	Assistance to Voluntary Organisations for SCs	50.00
8.	Pre-matric Scholarships for the children of those engaged in unclean occupation	5.00
9.	Babu Jagjivan Ram Chhatrawas Yojana	160.45
10.	Upgradation of Merit of SC Students	0.01
11.	Special Central Assistance to Scheduled Castes Sub Plan	1000.00
12.	National Fellowship for SCs	300.00
13.	Self Employment Scheme of Liberation and Rehabilitation of Scavengers	20.00
14.	National Overseas Scholarship for SCs	15.00
15.	Top Class Education for SCs	35.00
16.	Pre Matric Scholarship for SCs	125.00
17.	National Scheduled Castes Finance and Development Corporation	137.39
18.	National Safai Karmachari Finance and Development Corporation	30.00
19.	Venture Capital Funds for SCs	140.00
20.	Credit Gurantee fund for SCs	0.01
Schemes for Backward Classes (OBCs)		
21.	Pre-matric Scholarship to OBCs	232.00
22.	Assistance to Voluntary Organizations working for OBCs	30.00
23.	Boys and Girls Hostels for OBCs	50.00
24.	Post-Matric Scholarship for OBCs	1100.00
25.	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	10.00

1	2	3
26.	Post Matric Scholarship for Economically Backward Classes	103.00
27.	National Overseas Scholarship for OBCs	
28.	National Fellowship for OBCs and EBCs	110.00
29.	National Backward Classes Development Corporation	100.00
Schemes for Senior Citizen and Prevention of Alcoholism and Drug Abuse		
30.	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse	50.00
31.	Assistance to Voluntary Organisations under the Scheme of Integrated Programmes for Older Persons	60.00
32.	Integrated Programme for Rehabilitation of Beggars	0.50
33.	Scheme for Transgender Persons	1.00
34.	Rashtriya Vayoshri Yojana	53.25
Scheme for the Persons with Disabilities		
35.	Umbrella Scholarship Schemes for the Persons with Disabilities.	75.66

Development of space technology

564. SHRI PARIMAL NATHWANI: Will the PRIME MINISTER be pleased to state:

(a) whether ISRO has developed any new innovative technology, products and services for the development of space science, research and technology during the last three years;

(b) if so, the details thereof;

(c) whether Government has drawn up a long term plan 'Space Vision 2025' for Space Research Programmes and if so, the details thereof;

(d) whether there is a need for bilateral cooperation with foreign countries/institutes in the field of space science and research and if so, the details thereof; and

(e) the steps taken by Government to improve research and development in space technology?